

GOVERNMENT OF INDIA  
MINISTRY OF SOCIAL JUSTICE & EMPOWERMENT  
**RAJYA SABHA**  
**UNSTARRED QUESTION NO -1086**  
ANSWERED ON - 04/12/2024

**PM-DAKSH SCHEME**

1086. SHRI P WILSON

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:-

- (a) the reason for not increasing OBC Creamy layer ceiling income from 8 lakhs, as recommended by National Commission for Backward class in 2015 and Parliamentary Committee for OBCs in 2020 which it is due for revision since 2020; and
- (b) the details of steps taken, funds allocated and beneficiaries under PM-DAKSH Scheme which aimed at enhancing competency level of Scheduled Castes (SCs), Other Backward Classes (OBCs), Economically Backward Classes (EBCs), Denotified Tribes (DNTs), Safai Karamcharis, including waste pickers?

**ANSWER**

THE MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI B.L.VERMA)

- (a) The revision of income limit for OBC creamy layer is an ongoing process. On the basis of the Report of National Commission for Backward Classes (NCBC) for revising the annual income limit for the OBC creamy layer in 2015, the income limit for OBC creamy layer was increased from 6 lakhs to 8 lakh per annum, in 2017.
- (b) The steps taken, funds allocated and beneficiaries under PM DAKSH Scheme, are enclosed at **Annexure**.

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**Annexure referred to in answer to part (b) of the Rajya Sabha Unstarred Question no. 1086 to be answered on 04.12.2024 asked by Shri P. Wilson, MP regarding "PM-DAKSH Scheme".**

DoSJ&E is implementing Pradhan Mantri–Dakshta Aur Kushalta Sampann Hitgrahi (PM-DAKSH) Scheme for providing skill trainings to marginalized persons belonging to SCs, OBCs, EWSs, DNTs, Sanitation workers including waste pickers in the age group of 18-45 years under the following three components:-

- (i) Short term training
- (ii) Entrepreneurial Development Programmes through National Institute for Entrepreneurship and Small Business Development (NIESBUD) or any other organisation viz Indian Institute of Entrepreneurship (IIE)
- (iii).Up-skilling/Re-skilling under Recognition of Prior Learning (RPL) for Safai Mitras including waste pickers.

2. Under the Scheme, there is a target to train 2.71 lakh beneficiaries from FY 2021-22 to 2025-26. Department of Social Justice and Empowerment has taken several steps for effective implementation of scheme like introduction of National Skills Qualifications Framework (NSQF) aligned courses, mandatory provision for on the job training component in the skill course, adoption of skill ecosystem of Ministry of Skill Development & Entrepreneurship and better monitoring system etc.

3. The allocation of funds under PM-DAKSH Scheme for 3 financial years including current financial year are as under:-

(Rs in Cr)					
2022-23		2023-24		2024-25	
BE	RE	BE	RE	BE	RE
84	84	92.47	120	130	100

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